

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram

1. **Dr. Pramod Deo, Chairperson**
2. **Shri Bhanu Bhushan, Member**
3. **Shri R.Krishnamoorthy, Member**

**Petition No. 98/2008
along with
I.A.No. 23/2008**

In the matter of

Approval of incentive based on availability of transmission system of Eastern Region for the year 2007-08.

And in the matter of

Power Grid Corporation of India Limited, Gurgaon

..Petitioner

Vs

1. Bihar State Electricity Board, Patna
2. West Bengal State Electricity Board, Kolkata
3. Grid Corporation of Orissa Ltd., Bhubaneswar
4. Damodar Valley Corporation, Kolkata
5. Power Department, Government of Sikkim, Gangtok
6. Jharkhand State Electricity Board, Ranchi

.....Respondents

ORDER

Through this petition, the petitioner seeks approval for incentive based on availability of the transmission system of Eastern Region for the year 2007-08 in terms of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2004, as amended from time to time. The petitioner has claimed incentive for the year 2007-08 as per the following details:

S. No.	Transmission System Elements	Pro rata Equity (Rs. in lakh)	Availability in %	Availability Qualifying for Incentive (%)	Incentive claimed (Rs. in lakh)
1.	Intra-regional AC transmission system AC Transmission system of Eastern Region	109883.56	99.66	98	1824.07
2.	Inter-Regional AC Systems Bongaigaon New Siliguri transmission line	3525.30	99.69	98	59.58
	Biharshariff-Sasaram-Sarnath-Allahabad transmission line, AC station and (Muzaffarpur-Gorakhpur bays, TCSCs line reactors of Tala East-North Inter-connector) (ER-NR)	3311.90	99.89	98	62.59
	AC portion of HVDC Back-to-Back Gazuwaka and FSC on Jeypore-Gazuwaka transmission line (ER-SR)	2717.25	99.78	98	48.37
	Raipur-Rourkela transmission line (WR-ER)	1538.92	99.36	98	20.93
	Korba-Budhipadar (WR-ER) transmission line	220.65	99.46	98	3.22
3.	Inter-regional HVDC System Sasaram HVDC (ER-NR)	809.05	97.85	95	23.06
	Gazuwaka HVDC (ER-SR)	7575.05	99.56	95	345.42
	Sub-total	129581.69			2387.24
4.	Bilateral element LILO of Patratu-Hathia-Chandil D/C transmission lines at Ranchi	161.87	100.00	98	3.24
	Total	129743.56			2390.48

2. The petition is admitted. The petitioner has provided evidence of service of copy of the petition on the respondents. The respondents may file their reply within four weeks with an advance copy to the petitioner who may file its rejoinder within two weeks thereafter. Date of hearing of the petition shall be intimated later on.

I. A. No.23/2008

This interlocutory application has been filed for an ad interim order to permit the petitioner to realize incentive based on availability of transmission system as claimed in the main petition. We direct that the petitioner, as an interim measure, shall be paid 80% of the incentive claimed in the main petition. With this order, I.A .stands disposed of.

**Sd/-
(R.KRISHNAMOORTHY)
MEMBER**

**sd/-
(BHANU BHUSHAN)
MEMBER**

**sd/-
(DR.PRAMOD DEO)
CHAIRPERSON**

New Delhi dated the 8th September 2008